

Central Administrative Tribunal
Principal Bench, New Delhi.

119
OA-2049/2004
MA-2041/2004
MA-778/2005

New Delhi this the 19th day of October, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

Mrs. Anita Khanna,
W/o Sh. Sushil Khanna,
R/o 47-A, Air Force Station,
Arjan Garh, New Delhi-47.
(through Sh. Susheel Sharma, Advocate)

Versus

Applicant

1. Union of India through
Secretary,
Ministry of Defence,
South Block, New Delhi.
2. Air Officer Commanding in Chief
Headquarter,
Western Air Command,
Indian Air Force,
Subroto Park, New Delhi-10.
3. Station Commander,
503, Signals Unit, AF,
C/O 56 APO.

Respondents

(through Sh. A.K. Singh, Advocate)

Order (Oral)
Hon'ble Sh. V.K. Majotra, Vice-Chairman(A)

Learned counsel of the applicant seeks and is allowed to withdraw
this OA with liberty to file it afresh. MA-2041/2004 and MA-778/2005 also
stand disposed of.

S. Raju
(Shanker Raju)

Member(J)

V.K. Majotra
(V.K. Majotra)
Vice-Chairman(A)

Avv/